

Construction of toilets under SBM(G) in M.P.

†826. SHRI MEGHRAJ JAIN: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the number of households benefited under Swachh Bharat Mission–Gramin SBM(G) yojana during the last three years and current financial year, State-wise including Madhya Pradesh;
- (b) the details of efforts made to expedite the drive of toilet construction under this scheme during last three years and the current financial year; and
- (c) details of the amount so far allocated under SBM(G) yojana, State-wise including Madhya Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) State-wise, the number of Individual Household Latrines (IHHLs) constructed under Swachh Bharat Mission (Gramin) during the last three years and current year is given in the Statement-I (*See below*).

(b) The following efforts have been made to expedite the drive of toilet construction under this scheme during last three years and the current financial year:–

- Focus on behavior change: Community based collective behavior change has been mentioned as the preferred approach, although the States are free to choose the approach best suited to them. Focus is also on creation of complete Open Defecation Free (ODF) villages, rather than only on construction of individual toilets. This entails triggering the entire village into changing their behavior.
- The programme provides flexibility to the States in the implementation. This is essential, given the vast socio-economic-cultural diversity of India, and also from the point of view of promoting innovations.
- There is a greater emphasis on capacity building, especially in community approaches and programme management. Lack of adequate capacities is a major challenge in scaling up the programme. Therefore, various initiatives are being taken to reach out to all the stakeholders. From the Government

†Original notice of the question was received in Hindi.

of India side, the States and select organizations (called Key Resource Centres) are being trained. These in turn are, carrying out trainings at the sub-State level. The key official at the district level-Collector-has been roped in the programme to provide leadership at the district level. They are being exposed to best practices, both through workshops and exposure visits. More than 530 Collectors from across the country have been trained. In order to provide exposure to officers at their entry level itself, a training module has been developed for LBSNAA, Mussoorie. The IAS and other Group A probationers are being given training for better implementation of SBM(G), including 'triggering' behavior change in communities.

- The programme is being run as a *janandolan* with cooperation of all sections of the society including the NGOs, Corporates, youth etc. The Panchayats are being actively involved.
- There is an emphasis on streamlining administrative and financial procedures, both to cut down on time, as well as to increase accountability.
- Innovations in technology is being promoted at the National and State levels. There is a National Committee under Prof. R. A. Mashelkar that examines all new technologies from the point of view of safety and feasibility.
- Sanitation is being prioritized amongst the overall development agenda. The Government has taken a decision to prioritise all Centrally Sponsored Schemes in ODF villages. Various other development schemes are being converged with the sanitation outcomes.
- Monitoring and Evaluation has also been strengthened. The IMIS has data up to household level, with provision to capture geo-tagged photographs of toilets. A Swachhta App has been developed that provides online information on sanitation status up to household level. The citizens can also do ranking of swachhta on the Swachh App.
- Zila Swachhata Preraks are being engaged for support of districts.
- Web portal of Swachh Sangrah has been developed for knowledge sharing.

(c) Swachh Bharat Mission (Gramin) is a demand driven scheme, hence State-wise allocation are not made. However, State/UT-wise, central share released during last 3 years and current year is given in the Statement-II (*See below*).

Statement-I

State/UT-wise, Individual Household Latrines constructed during last three years and current year

(As on 20.7.2017)

Sl. No.	State/UT	2014-15	2015-16	2016-17	2017-18 (Upto 20-07-2017)
1	2	3	4	5	6
1.	Andaman and Nicobar Islands	0	0	979	265
2.	Andhra Pradesh	213867	354996	788496	344648
3.	Arunachal Pradesh	12902	19439	42552	595
4.	Assam	148237	465545	1054882	178703
5.	Bihar	165457	427038	872331	443985
6.	Chhattisgarh	39128	357107	1464977	293092
7.	Dadra and Nagar Haveli	0	0	0	144
8.	Daman and Diu				622
9.	Goa	0	28637	0	0
10.	Gujarat	335762	922728	1559806	177802
11.	Haryana	107765	132661	126157	317692
12.	Himachal Pradesh	54265	66632	80521	0
13.	Jammu and Kashmir	8496	64665	83455	15037
14.	Jharkhand	98512	315130	832239	175302
15.	Karnataka	791687	533011	720075	175085
16.	Kerala	34101	11752	195090	0
17.	Madhya Pradesh	521739	1022566	1860073	1034616
18.	Maharashtra	500897	889170	1917675	340500
19.	Manipur	27860	47636	41423	5403
20.	Meghalaya	42002	44129	45973	4083
21.	Mizoram	534	6026	2872	2218

1	2	3	4	5	6
22.	Nagaland	0	22617	38112	0
23.	Odisha	130925	1329832	1263960	107435
24.	Puducherry	0	0	2430	121
25.	Punjab	9887	71543	106626	8151
26.	Rajasthan	653306	2164590	2721433	267390
27.	Sikkim	3562	3707	0	0
28.	Tamil Nadu	378162	948287	1139701	51725
29.	Telangana	130725	240168	520092	141275
30.	Tripura	24869	61173	43829	2821
31.	Uttar Pradesh	515427	694487	1740916	426405
32.	Uttarakhand	57833	64030	335264	42921
33.	West Bengal	847080	1432065	2322393	233470
		5854987	12741367	21924332	4791506

Statement-II

State/UT-wise, Central share released under SBM(G) during last 3 years and current year

	(₹ in crore)			
State/UT	2014-15	2015-16	2016-17	2017-18 (Upto 20-07-2017)
1	2	3	4	5
Andaman and Nicobar Islands	0.00	3.40	3.00	5.00
Andhra Pradesh	116.10	234.17	342.21	165.20
Arunachal Pradesh	14.61	38.71	65.09	66.55
Assam	185.78	474.27	747.58	300.65
Bihar	0.00	221.55	131.86	0.00
Chhattisgarh	28.12	144.72	584.46	320.74
Dadra and Nagar Haveli	0.00	0.00	0.00	1.50

1	2	3	4	5
Daman and Diu				1.00
Goa	0.00	1.05	0.00	0.00
Gujarat	156.07	478.22	751.23	0.00
Haryana	5.93	32.76	68.79	0.00
Himachal Pradesh	130.17	4.37	117.30	0.00
Jammu and Kashmir	103.08	4.05	59.51	73.91
Jharkhand	23.05	97.32	455.46	184.61
Karnataka	312.54	450.77	419.56	113.83
Kerala	33.97	8.50	196.28	0.00
Madhya Pradesh	0.00	374.33	1210.77	369.56
Maharashtra	236.11	567.45	528.94	477.66
Manipur	9.18	44.19	27.28	0.00
Meghalaya	0.00	35.65	75.70	0.00
Mizoram	0.00	3.32	10.98	0.00
Nagaland	20.87	10.83	64.12	0.00
Odisha	65.84	571.50	863.65	241.20
Puducherry	2.00	4.40	0.00	4.44
Punjab	0.00	38.70	197.02	132.61
Rajasthan	271.57	938.73	777.30	291.66
Sikkim	3.89	6.12	6.87	1.21
Tamil Nadu	205.12	78.94	537.02	242.87
Telangana	105.62	128.39	135.72	70.63
Tripura	50.65	38.89	24.98	0.00
Uttar Pradesh	237.99	565.39	1153.33	520.98
Uttarakhand	40.52	49.37	348.05	132.03
West Bengal	371.52	712.92	655.50	251.05
	2730.30	6362.96	10559.58	3968.88